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## **Funds for IRDP for Bihar**

1757. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

- (a) what i<sub>s</sub> the Budget for the Integrated Rural Development Programme for the year 1988-89;
- (b) what is the allocation of  $\underline{\text{tnds}}$  made for Bihar under the IRDP for the said period; and
- (c) what i<sub>s</sub> the amount of IRDP loan proposed to be given to the people of Bihar for cattle development to encourage milk production during the said period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANAR-DHAN POOJARI,): (a) Total budgetary provision for the Integrated Rural Development Programme in the Central Sector for 1988-89 i\* Rs. 355.00 crores.

- (b) The Central share of alloca tion for IRDP for Bihar for the year 1988-89 is presently Rs. 45.948 crones.
- (c) IRDP is a credit linked pro gramme. Under IRDP assistance given to the selected families target group in rural areas (whose annual income from all source^ less than Rs. 4,800) for taking up viable projects in primary, secondary sectors. and tertiary Assistance is given by combination of subsidy given by the Government and term

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credit mobilised by th<sub>8</sub> bank\*. No separate sector-wise or activity-wise taiget is fxed.

## Coverage of employees of M/s. Kalu-dam Mahadev Prasad under the ESI

1758. SHRI S. S. AHLUWALIA: Will the Minister of LABOUR be pleased to state:

- (a) what is the minimum numbar of employees required in any company to cover the employees under the Employees State Insurance Scheme:
- (b) whether the employees employed in the Head Office and in the Regional Offices of M/s. Kal.iram Mahadev Prasad, 1-E, Madan Mohan Burman Street, Calcutta, a ^i'ter concern of K.M.P. Oil<sub>s</sub> Industries (P) Ltd., Cochin, are not covered under the E.S.I. Scheme:
  - (c) if so, what are the rsasong therefor;
- (d) what action Government propose to take against these companies for violation of rules and for net covering their employees under the E.S.I. Scheme;
- (e) whether Government propose to issue instructions to these companies, to cover their employees under this scheme in the near future; and
- (f) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) The ESI Scheme is at present applicable to power-using factories! employing 10 or more persons and non-power using factories and certain other establishments employing 20 or more nersoni;

(b) to (f) According to ESI authorities, M/s. Kalu Ram Mahadev Prasad has been found to be coverable under the ESI Act with effect from 1-1-1985. The employer has not.

however, complied with the provisions of the Act so far. Necessary legal and panel action is, therefore, being taken in accordance with the provisions of the ESI Act, for securing compliance.

## Central industrial! Training Institute in States

1759. SHRIMATI VEENA VERMA: Will the Minister of LABOUR he pleased to state:

- (a) what is the number of industrial training institutes administered by the Central Government in different States, State-wise;
- (b) whether there is any proposal under Government's consideration to modernise these institutes; and
- (c) if so, what are the details m this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) (a) The Industrial Training Institutions are not being administered by the Central "jovernment. Respective State Govts./ Q.T. Administrations in which they are located administer the ITIs. However, there are six Model Training Institutions attached to Advanced Training Institutions (ATI) and four Model Industrial Training Institutions being administered by tne Ministry of Labour. These institutions conduct Craftsmen Training & Restructured Craftsmen Training courses to provide training experience to Craft Instructors trained in the ATTs and experiment new pattern of Craftsmen Training.

The Central Government in the Ministry of Labour lays over all training policies and programmes <sup>fl</sup>nd prescribes standards and cufriculum in respect of Craftsmen Training being implemented in the ITIs.

- (b) Yes, Sir.
- (c) A Centrally-sponsored Scheme for the modernisation of equipment in these ITI's is being Implemented in the current Plan period. The ITIs which are more than 15 years old are being assisted under this scheme, upto 50 per cent of the cost of equipment provided there i\* a matching 50 per cent contribution of the State Government/Union Territory. The Seventh Plan provision for such modernisation is Rs. 17.04 crores and in 1986-87, Rs. 167.45 lakhs was released to the State Governments/Union Territorfes under thie scheme. In 1987-88: the budgeted amount is Rs. 478 lakhs, which will be fully utilised. Given adequate budgetary provision, the full amount provided for in the Seventh Plan document will be utilised.

to Questions

## Amount for drinking- water supply in drought-affected States

1760. SHRIMATI VEENA VERMA; Will the Minister of URBAN DEVELOPMENT be pleased to state what is the total amount released flu ring the current, financial year, so far, for the supply of dripking water in urban areas of the drought-affected States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OP URBAN DEVELOPMENT (SHRI DALBIR SINGH): The Government of India has approved the ceilings of expenditure in respect of 14 drought-affected States for the supply of drinking water in urban areas. Necessary sanction letters have been issued from time to time communicating the ceilings of expenditure to the" respective State Governments. A statement indicating the state-wise approved ceilings of expenditure for urban water supply is given in the enclosed state ment.